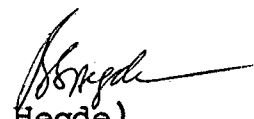


From pre-page:

for their recommendations. Pursuant to the recommendations, the CDA, Allahabad vide their letter dated 18th July 1992 has stated that "as per the service records held by this depot, it is revealed that your husband was not a member of CPF beneficiary. In view of the above, your case is not covered under Ex-gratia payment Rules etc."

3. In the circumstances, the Respondents are hereby directed to furnish the service records of the deceased employee Baburao Maruti Garade for our perusal within six weeks' time.

The matter may be listed on 5-6-1995.


(B.S. Hegde)
Member (J)

ssp.